

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated: Guwahati, the 8<sup>th</sup> of October, 2021

**No.HC.XLV/272/2018/ 600 /PM&P#** In the interest of administration, the Gauhati High Court is pleased to appoint Smti. Madhusmita Roy, Systems Assistant, District Court, Morigaon, as Systems Assistant on Special Duty, Gauhati High Court, Guwahati, from the day she assumes charge of the said post until further orders.

Smti. Roy will draw her salary and other allowances from her present place of posting i.e. District Court, Morigaon.

By Order,  
Sd/- Raktim Duarah  
**REGISTRAR GENERAL**

**Memo No.HC.XLV/272/2018/601 - 602/PM&P** dated the 8<sup>th</sup> of October, 2021.

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar (Vigilance/Judicial & IT/Administration), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Morigaon. He is requested to release Smti. Madhusmita Roy, in order to enable her to join at her new place of posting within 15 days.
6. The Joint Registrar (Recruitment/Vigilance/PM&P/Judicial), Gauhati High Court, Guwahati.
7. The Treasury Officer, Morigaon.
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
10. The Systems Officer, Gauhati High Court, Guwahati.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
12. Smti. Madhusmita Roy, Systems Assistant, Office of the District & Sessions Judge, Morigaon.

  
**REGISTRAR GENERAL**